

ITEM NO.10 Court 13 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 882/2021

RICHA KAVIRAJ

Petitioner(s)

VERSUS

VISHAL KAVIRAJ

Respondent(s)

(FOR ADMISSION and IA No.53891/2021-STAY APPLICATION and IA
No.53892/2021-EXEMPTION FROM FILING O.T.)

Date : 30-04-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Dr. Rajesh Pandey, Adv.
Ms. Aswathi M.k., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

In the meantime, there shall be stay of further proceedings in
M.C./276/2020 titled as Vishal Kaviraj Vs. Smt. Richa Kaviraj
pending before the III Additional Principal Judge, Family Court,
Bangalore North, Bangalore, Karnataka..

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)